

GOVERNMENT OF INDIA  
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION  
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

**LOK SABHA**  
UNSTARRED QUESTION NO.448  
TO BE ANSWERED ON 24<sup>th</sup> JULY, 2024

**SUBSIDY FOR BHARAT ATTA**

448 SHRI BALASHOWRY VALLABHANENI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether it is true that the Government has approved fresh subsidy for Bharat Atta to keep wheat prices stable on the recommendations made by the Inter Ministerial Committee;
- (b) if so, the details thereof;
- (c) whether the Government will consider/propose to sell Bharat Atta through Public Distribution System (PDS) in view of limited stores of National Agricultural Cooperative Marketing Federation (NAFED), National Cooperative Consumer Federation (NCCF), Kendriya Bhandars, etc.;
- (d) if not, the reasons therefor;
- (e) whether the Government will consider to sell Bharat Rice through PDS which will be helpful for Above Poverty Line (APL) families; and
- (f) if not, the reasons therefor?

**A N S W E R**

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,  
FOOD & PUBLIC DISTRIBUTION  
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

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(a) and (b): Yes, Sir. Department of Food and Public Distribution, Government of India directed Food Corporation of India (FCI) to keep the effective issue price of wheat to NAFED /NCCF /Kendriya Bhandar for Bharat Atta at Rs.1715/qtl after allowing a subsidy of Rs.585/qtl from Price Stabilization fund (PSF) on existing reserve price of Rs.2300/qtl with effect from 01.04.2024.

(c) to (f): NAFED/NCCF/Kendriya Bhandar are selling Bharat Atta and Bharat Rice through their physical retail outlets and mobile vans and also through retail chains and e-commerce platform.

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